

आयकर अपीलीय अधिकरण “F” न्यायपीठ मुंबई में।

IN THE INCOME TAX APPELLATE TRIBUNAL “F” BENCH, MUMBAI

श्री महावीर सिंह, उपाध्यक्ष एवं श्री मनोज कुमार अग्रवाल, लेखा सदस्य के समक्ष ।
BEFORE SRI MAHAVIR SINGH, VP AND SRI MANOJ KUMAR AGGARWAL, AM

आयकर अपील सं./ ITA No. 5066 & 5067 /Mum/2018
(निर्धारण वर्ष / Assessment Years 2013-14 & 2014-15)

The Dy. Commissioner of Income Tax, Central Circle-6 (3), Room No. 1926, 19 th Floor, Air India Building Nariman Point, Mumbai-400 021	Vs.	M/s Uniphos Enterprise Ltd., 11 th Road, Khar (West), Mumbai-400 052
(अपीलार्थी / Appellant)	..	(प्रत्यर्थी / Respondent)
स्थायी लेखा सं./PAN No. AAACU3440P		

अपीलार्थी की ओर से / Appellant by	:	Shri J.P. Bairagra, AR
प्रत्यर्थी की ओर से / Respondent by	:	Shri Bharat Andhle, DR

सुनवाई की तारीख / Date of hearing:	12.08.2021
घोषणा की तारीख / Date of pronouncement :	31.08.2021

आदेश / ORDER

महावीर सिंह, उपाध्यक्ष के द्वारा /
PER MAHAVIR SINGH, VP:

This appeal of assessee is arising out of the order of Commissioner of Income Tax (Appeals)-54, Mumbai [in short CIT(A)], in Appeal No. CIT(A)-54/IT-35/DCCC.6(3)/2016-17, CIT(A)-54/IT-244/DC.CC 6(3)/2016-17, vide order dated 19.06.2018. The Assessments were framed by the Dy. Commissioner of Income Tax, Central Circle-6(3), Mumbai (in short 'DCIT/ AO') for the A.Ys. 2013-14 & 2014-15 vide orders dated 09.03.2016, 28.12.2016 under section 143(3) of the Income Tax Act, 1961 (hereinafter 'the Act').

2. We find that the Id. AR filed a letter dated 9th August, 2021 mentioning that assessee had preferred an application under direct tax "Vivad Se Viswas Scheme 2020" to settle this tax dispute for the



**ITAs No. 5066 & 5067/Mum/2018
M/s Uniphos Enterprise Ltd; AYs 13-14 & 14-15**

year under consideration and had obtained Form-5 from the designated authority thereon, copy of which was enclosed alongwith this letter. Ld. DR also agreed that the Form -5 has been received.

3. In view of this, we hereby dismiss the appeal pending before us as withdrawn.

4. In the result, the appeal of assessee is dismissed as withdrawn.

Order pronounced in the open court on 31.08.2021.

Sd/-

(मनोज कुमार अग्रवाल / MANOJ KUMAR AGGARWAL)
(लेखा सदस्य / ACCOUNTANT MEMBER)

Sd/-

(महावीर सिंह / MAHAVIR SINGH)
(उपाध्यक्ष / VICE PRESIDENT)

मुंबई, दिनांक/ Mumbai, Dated: 31.08.2021.

सुदीप सरकार, व.निजी सचिव / Sudip Sarkar, Sr.PS

आदेश की प्रतिलिपि अग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant
2. प्रत्यर्थी / The Respondent.
3. आयकर आयुक्त(अपील) / The CIT(A)
4. आयकर आयुक्त / CIT
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, मुंबई / DR, ITAT, Mumbai
6. गार्ड फाईल / Guard file.

आदेशानुसार/ BY ORDER,

सत्यापित प्रति //True Copy//

उप/सहायक पंजीकार (Asstt. Registrar)
आयकर अपीलीय अधिकरण, मुंबई / ITAT, Mumbai